## 26<sup>TH</sup> D. M. HARISH MEMORIAL GOVERNMENT LAW COLLEGE INTERNATIONAL MOOT COURT COMPETITION, 2025





## **SCHEDULE**

SR. NO.	EVENT	DATE
1.	Deadline for Provisional Registration for all Teams (Via Mail)	18 <sup>th</sup> December, 2024
2.	Last date for Registration for all Teams (Online Form and Payment)	22 <sup>nd</sup> December, 2024
3.	Last date to seek Clarifications to the Compromis	29 <sup>th</sup> December, 2024
4.	Tentative Release of Clarifications to the Compromis	5 <sup>th</sup> January, 2025
5.	Last date for submission of Soft Copies of Memorials	28 <sup>th</sup> January, 2025
6.	Last date for submission of Soft Copies of Compendiums	30 <sup>th</sup> January, 2025
7.	Preliminary Rounds of Oral Arguments (Online Via Zoom)	8 <sup>th</sup> February, 2025
8.	Octo-Final & Quarter-Final Rounds of Oral Arguments (Online Via Zoom)	9 <sup>th</sup> February, 2025
9.	Last date for submission of Hard Copies of Memorials & Compendiums	9 <sup>th</sup> March, 2025
10.	Panel Discussion (Offline in Mumbai)	28 <sup>th</sup> March, 2025
11.	Semi-Final & Final Rounds of Oral Arguments (Offline in Mumbai)	29 <sup>th</sup> March, 2025

The above schedule is subject to minor changes.